

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 589/252/ND/2018

Under Section: 252

In the matter of:

Cosmod IT Solutions Pvt Ltd

....Appellant

Vs.

ROC

....Respondent

Order delivered on 17.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant

: Mr. Nitin Malhotra

For the ROC

: Ms. Kusum Yadav,
Company Prosecutor

For the IT

:

ORDER

Mr. Nitin Malhotra, Director of the appellant company appears and states that they wish to withdraw this appeal. On the statement made by the said Director of the appellant company. Appeal is allowed to be withdrawn. Appeal is disposed of as withdrawn.

— SID —

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**